The Representative of the Petitioner submitted that the Transmission Scheme under instant Petition was initially discussed in the 4th meeting of Northern Regional Standing Committee for Transmission (NRSCT) held on 25.7.2019 wherein Hybrid Transmission system involving VSC based HVDC system and AC system was agreed. Subsequently, the Transmission Scheme was discussed in 5th NRSCT meeting held on 13.9.2019. Considering the difficulty in implementation of the hybrid scheme by December, 2021 and high cost of the HVDC system, revised transmission scheme comprising of AC system has been agreed. Further the revised EHVAC Transmission scheme was taken up for discussion in 46th Northern Regional Power Committee on 24.9.2019 and it was deliberated that constituent views have already been discussed in detail in 5th NRSTC held on 13.9.2019 and after noting the concerns of constituents, NRPC approved the scheme that was finalized in 5th NRSCT as per the deliberations held in TCC, along with views of constituents.

2. The Representative of the Petitioner further submitted that the Commission has issued the order dated 9.8.2019 for granting the Regulatory Approval of the
Transmission Scheme of 8.9 GW for potential solar zones in Rajasthan for its implementation and PGCIL is waiting for the Regulatory Approval for potential solar zones of 8.1 GW.

3. The Representative of the Petitioner further submitted that LTA Applications for approximately 8600 MW and Stage-II Connectivity Applications for 14,300 MW have been received for combined Phase-I and Phase-II projects. Most of these Stage-II Applications are based on LOC by bidding Agencies and it is expected to be converted into LTA.

4. The Representative of the Petitioner submitted that it has filed details of requirement of additional future space and spares.

5. None was present on behalf of the Respondents despite notice.

6. After hearing the Representative of the Petitioner, the Commission directed the Petitioner to file the updated details of Applications received for Stage-II Connectivity and LTA applications under Phase-I and II Transmission System and consolidated scope of transmission system covered under the instant regulatory approval on, affidavit by 25.2.2020.

7. Subject to the above, the Commission reserved order in the Petition.

By order of the Commission
Sd/-
(T.D. Pant)
Deputy Chief (Law)